

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.18/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008		
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd		
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (4) Others		
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd& (11) Others		
UNDER SECTION	.397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SURYALIARA YANDA	Moder		J. J. J.

Heard Shri S. Chidambaram, Learned PCS for P-2, Shri Y. Suryanarayana, Learned Counsel and Shri A. Chakravorthy, Learned Counsel for P-1, 3 &5.

Post the case on 06.12.2017.

Member (T)

Member (J)

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